

**NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
CUTTACK**

ORDER SHEET OF THE HEARING ON 14th JULY, 2021, 03:00 P.M.

TP No. 109/CTB/2019, (CP No. 60/MB/2013)

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V. K.
2. Hon'ble Member(T), Shri Satya Ranjan Prasad**

Name of the Company	Ashok Kumar Kimtee -Vs- K.V. Education Venture Pvt. Ltd.
Under Section	397-398

For Petitioner (s)

Mr. P. Ramakrishana Patro, Adv.

For Respondent (s)

Mr. Saroj Kumar Ray, CS
Mr. S. K. Rout, Adv.

ORDER

At the request of the Ld. Counsel appearing for the petitioner adjournment is granted. List this matter on 09.08.2021.

Sd

**Satya Ranjan Prasad
Member (Technical)**

Sd

**Rajasekhar V.K.
Member (Judicial)**